

Date - 4-4-2000 (51-40-9)

None for the applicant. Shri U.S. Masurkar, Lt. Counsel for the respondent points out that this is a Single Bench case. Post before the Single Bench on 4-5-2000.

Abd

D.M/
(S.C. Jain)
M(J)

(B.N. Bahadur)
M(A)

O.A.752/1995 Dated 4.5.2000
(Addl. Board)

Shri K.B. Talreja Counsel for the Applicant appears and states that since relief asked for has since been provided to the Applicant, he withdraws the O.A. The withdrawal is permitted. The O.A. stands disposed of as withdrawn with no Orders as to costs.

Ms. Mistry Advocate for Shri Masurkar, Adv. present for the Respondents.

B.N.Bahadur
(B.N.Bahadur)
Member (A)

SJ*

Order/Judgement despatched
to Appellant(s)
on 16/2000

for
16/2000